

HIGH COURT OF JAMMU AND KASHIR AT SRINAGAR

Subject: Online Training Programmes for Law Interns.

ORDER

No: 916 /GS

Dated: 03.10.2020

With regard to the Scheme for internship/e-internship of Law students with the High Court of Jammu and Kashmir, a large number of applications have been received from Law students across India from highly acclaimed Law Institutes. The applicants have been deputed to intern with judges of the High Court.

In the interaction organized on 16th September 2020 about 150 applicants participated. The interaction highlighted the difficulties being faced by students as at present. The interns made useful comments and posed pertinent questions, seeking insight into law and related issues.

Anxiety about the impact of the COVID-19 pandemic on the legal profession has been expressed by the law students at all levels. On account of the current restrictions, law students stand deprived of the benefits of clinical workshops, interactions with and lectures by experts which were available prior to the social distancing restrictions. These programmes went a long way in enabling students to make critical career choices. In order to provide an exposure to our interns and with the further objective of providing knowledge, information and opportunity to them, a series of lectures and interactions as below have been organized.

A series of interactions captioned "Careers in Law"

S. No	Programme Name	Resource Person(s)	Date and Time	In conversation with
1.	Career in Judiciary	Dr. Aditi Chaudhary Registrar Vigilance, High Court of Delhi Mr. Bharat Chugh, Advocate	10 th October, 2020 03:00 to 05:00 pm	Mr Parveen Pandoh, Civil Judge, Sr. Division Ms. Farah Bashir, Civil Judge, Jr. Division (J&K)
2.	Career in Criminal Law Practice	Ms. Rebecca Menezes John Mr. Sidharth Luthra Mr. Mohit Mathur Senior Advocates	17 th October, 2020 03:00 to 05:00 pm	Mr Bharat Chugh, Advocate, Delhi
3.	Career in Legal Education	Prof. Dr. Raj Kumar, Vice Chancellor, O.P. Jindal Global University (JGU) Prof. Dr. Meraj ud din, Vice Chancellor Central University, Kashmir Prof. Dr. Ved Kumari, Faculty of Law , Delhi University	24 th October, 2020 04:00 to 06:00 pm	Prof. Aparna Chandra, NLUS, Bengaluru

4.	Career in Corporate law Practice	Ms. Pratibha Jain Nishit Desai & Associates Mr. Sai Krishna Advocates (Sai Krishna Associates)	31 st October, 2020 04:00 to 06:00 pm	
5.	Career in Mediation	Ms. Laila Ollapally Mr. J.A. Jawad Mr. Jonathan Advocate - Mediators	14 th November, 2020 04:00 to 06:00 pm	Mr J.P. Sengh, Senior Advocate
6.	Career in practice of Civil Law	Mr. A.S. Chandhiok, Mr Sanjeev Sindhvani, Senior Advocates	21 st November, 2020 04:00 to 06:00 pm	Mr. Rushab Aggarwal, Advocate
7.	Career in practice of Constitutional Law	Mr Shyam Diwan, Mr Parag Tripathi, Senior Advocates Ms Madhavi Diwan, Ms. Neelima Tripathi, Advocates	28 th November, 2020 04:00 to 06:00 pm	Mr Gautam Bhatia, Advocate
8.	Career in Arbitration Law Practice	Mr. Gourab Banerji Mr. Gourav Pachnanda Senior Advocates	To be announced later	Mr Shashank Garg, Advocate

Online programmes on domain subjects:

S.No.	Programme Name	Resource Person
1.	Environment & Wildlife Conservation	Mr. Kartik Satyanarayna, Co-founder Wildlife SOS Ms. Shirina Sawhney, Wildlife SOS
2.	Cyber Law & Cyber Crimes	Mr. Nishit Dixit, Advocate (Visiting Resource Person at Indian Police Academy Hyderabad & Central Detective Institute of India, Chandigarh)
3.	Forest & Biodiversity Laws and Governance	Mrs. Uma Subhramanium, IFS Addl. Secretary, Govt of India. MOEF&C
4.	Constitutional Vision of Justice	Prof. (Dr.) Balram Gupta, Director, (Academics) Chandigarh Judicial Academy
5.	Right to Privacy	Mr. Vishal Gogne, Additional District Judge-05, District Courts Dwarka, Delhi Mr. Arghya Sengupta, VIDHI
6.	Rights of Prisoners and Corresponding Duties of Jail Authorities	Mr. Ajay Verma, Advocate, Panel Lawyer Delhi Legal Service Authority Mr Sunil Gupta, Advocate
7.	Juvenile Justice Law in India	Mr. Arul Verma, Chief Metropolitan Magistrate Central Delhi Ms. Bharti Ali, Haq Foundation
8.	Gender Justice	Prof. (Dr.) Ved Kumari, Campus Law Centre Delhi University Prof. Aparna Chandra
9.	Scope of Artificial Intelligence in Justice Delivery	Dr. Pawan Duggal, Advocate Supreme Court of India, Vice-Chancellor, Cyber Law University

10.	Law on Reproductive Justice	Prof. Dipika Jain, Jindal Global Law School, Ms. Kavya Kartik
11.	A Tradition in Judging	Justice Archana Puri, Judge Delhi High Court
12.	Sports Law	Mr. Shivam Singh Advocate

Shri Rajeev Gupta, Director, J&K Judicial Academy shall coordinate the programme. The Schedule of the programmes shall be announced and posted on the website within three days. The Cisco-Webex platform of the J&K Judicial Academy shall host the programmes.

For the law interns from the Union Territories of Jammu & Kashmir as well as Ladakh, special programmes on laws applicable to the UTs are being designed.


**Sd/
(Gita Mittal)
Chief Justice**

No: 893964-83/GS

Dated: 05.10.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
5. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information.
7. Sh. Rajeev Gupta, Director, J&K Judicial Academy for information
8. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.


Registrar General